

Fourteenth Loksabha

Session : 8

Date : 25-07-2006

Participants : Bhuria Shri Kantilal, Kumar Shri Ashwani, Fatmi Shri Moh. Ali Ashraf, Ramesh Shri Jairam, Dasmunsi Shri Priya Ranjan

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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy of the Cable Television Networks (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 282 (E) in Gazette of India dated the 11th May, 2006 under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act, 1995.

(Placed in Library. See No. LT 4495/06)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

- (1) केन्द्रीय कृषि विश्वविद्यालय, इम्फाल, मणिपुर के वर्ष 1997-1998 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4496/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bharat Shiksha Kosh for the years 2002-2003, 2003-2004 and 2004-2005 within the stipulated period of nine month after the close of the respective accounting years.

(Placed in Library. See No. LT 4497/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table a copy of the Notification No. S.O. 722 (E) (Hindi and English versions) published in Gazette of India dated the 16th May, 2006 making certain amendments in Notification No. S.O. 477 (E) dated the 25th July, 1991 under sub-section (2H) of section 29B of the Industries (Development and Regulation) Act, 1951, together with a Corrigendum thereto published in Notification No. S.O. 919 (E) dated the 19th June, 2006.

(Placed in Library. See No. LT 4498/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Export Credit Guarantee Corporation of India Limited and the Ministry of Commerce for the year 2006-2007.

(Placed in Library. See No. LT 4499/06)
